

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-310/1993/251/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti S. Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 21st January, 2019.

Sub: Casual leave with **Station leave permission.**

Ref:- Your letters No. DJNB/91, dated 17.01.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Casual leave on 19.01.2019 with permission to leave headquarter from the evening of 18.01.2019 till the morning of 21.01.2019 has been granted/~~rejected~~. The Civil Judge & Asstt. Sessions Judge, Nalbari and in her absence the senior most Judicial Officer at the Station will remain in charge of your Court and Office in your absence.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)